36

6tb

&i

ped during this period as compared to the tonnage added. 7th Plan projected a net operative tonnage requirement of 7.5 million GRT at the end of the 7th Plan as compared to 6.36

million GRT existing at the end	of	
Plan.		

(b) The year-wise breakdown of acquisitions and requirements is as follows:

Period	Tonnage required to be added	Actual tonnage required
1.4.85 to 31.3.86	.228	6.588
1.4.86 10 31 3.87	.228	6.816
1.4.87 to 31.3.88	.288	7.044
1.4.88 to 31.3.89	.228	7.272
1.4.89 to 31.3.90	. 288	7.500

- (c) and (d) The projected target of 7.5 million GRT comprises of the following:
 - (i) replacement of 2.5 million GRT which is over-aged;
 - (ii) acquisition of 0.43 million GRT, firm orders for which are under finalisation; and
 - acquisition of spill-over tonnage of 0.7 million GRT in the pipe-line

The committed liabilities of the Ship-Development Fund Committee for payments against acquisition of spill-over tonnage and for order under finalisation amounting to 0.43 million GRT stands at Rs. 695.98 crores. In addition, substantial financial resources would be required for replacement of the over-aged tonnage of 2.5 million GRT. However, due to constraint of financial resources an outlay of Rs. 670.47 crores only has been provided in the 7th Plan which will cover the acquisition of 43 million GRT for which orders are under finalisation. The position is, however, to be reviewed and rectified to the extent possible during the mid-term review of the 7th Plan depending upon the ability of the shipping sector to mobilise resources, both from conventional and non-conventional sources and also the operational performance of the shipping sector.

Admission in M.B.B.S, in the Aligarh Medical College

- SHR1 MARUTI DNYANOO MANE PATIL): Will the Minister of HEALTH' AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the Aligarh Medical College has increased! seats in M.B.B.S, from fifty to one hundred without prior approval of the Medical Council of India;
- (b) if so, what are the reasons therefor; and
- (c) whether it is also a fact that the Medical Counci! of India propose to derecognise M.B.B.S, degree of the Aligarh Medical College?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) Yes, S*.

(b) and (c) The Medical Council of India is seized of the matter.

लखनज और बम्बई के बीच रोल-गाडी

- ^{*}30. **श्री अंच्छ**ें स्**गल बाल्मीक** : क्या परिवहन मंत्री यह बताने की कृपा कर गे :
- (क) क्या लखनक और बम्बई विक्टोरिया टर्मिनस के बीच तीव, गीत की रोल-गाइनी

चलाने का कोई प्रस्ताव सरकार के विचारा-धीन हैं;

- (स) यदि हां, तो इसे कब तक चला दिये जाने की संभावना हैं ; और
- (ग) यदि उपयुक्त भाग (क) का उत्तर ''न'' हो तो उसके क्या कारण ह⁵ ?
- परिवहन मंत्री (श्री बंसी लाल): (क) जी, नहीं।
 - (ल) प्रश्न नहीं उठता ।
 - (ग) संसाधनों की कमी के कारण।

अजगैवी महादेश घाट की तीर्थयात्रा पर जाने बाले यात्रियों के लिए रोल-सुविधाएं

*31. श्री कगदस्वी प्रसाव गारव : बा. बागु कासवाते :

क्या परिवहन मंत्री यह बताने की कृपा करों कि:

- (क) क्या यह सच है कि श्रावण मास में विभिन्न स्थानों से प्रतिदिन लगभग एक लाख तीर्थयात्री सुस्तानगंज स्थित बजगैबी महादेव घाट पर बाते हैं बौर स्नान करते हैं तथा बहां से जल लेकर 10 मील दूर स्थित देव-घर बाते हैं परन्तु इतना होते हुए भी रोलवें विभीग दवारा कोई गाडी नहीं चलाई जाती;
- (स) यदि हां, तो उसके क्या कारण है;
- (ग) क्या सरकार तीर्थ-यात्रियों के लिए कोई रोल गाडी चलाने का विचार रसती हैं?

परिवहन मंत्री (श्री बंती साल): (क) और (ख) मुल्तानगंज और वैद्यनाथधाम (देवघर) के बीच की दूरी लगभग 100 कि.मी. हैं और ये सीधे सड़क मार्ग द्वारा जुड़े हुए हैं रोल मार्ग से नहीं। रोल लाइन से क्यूल और जसीडीह के रास्ते सुल्तानगंज और वैद्यनाथधाम के बीच की दूरी लगभग 180 कि.मी. हैं। चूंकि रोल यात्रा चक्करदार हैं और इसमें अधिक समय लगता हैं, इसलिए लांग सुल्तानगंज से वैद्यनाथधाम तक सड़क द्वारा यात्रा करना पसन्द करतें हैं। इसके अलावा, तीर्थ-

यात्री पवित्र जल पैदल ले जाना पसन्द करते हैं।

(ग) जी, नहीं ।

Purchase of Westland helicopters

*32. SHRI K. VASUDEVA PANI-CKER: SHRIMATI KRISHNA KAUL:

Will the Minister of TRANSPORT be pleased to state.

- (a) whether Government have finalised the deal for the purchase of Westland helicopters:
- (b) if so, what are the details in this regard alongwith number of helicopters; and
- (c) the purpose for which the above helicopters are likely to be put?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI IAGDISH TYTLER): (a) An agreement has been signed between the Helicopter Corporation of India and M|s Westland Helicopters Ltd. of the U.K. on the 15th of March, 1986.

- (b) The main features of the agreement are:-
- (1) Westland will supply a total package containing 21 Westland 30 Series 100-60 helicopters to an agreed equipment standard, together with necessary Spare Goods, Engine Spare good* and Product Support.
- (2) The total fixed and firm price of the package is \pounds 65 million.
- (3) Finance fo_r this project amounting to £ 65 million is being provided by a grant aid from the Government of the U. K.
- (4) The delivery of helicopters will commence in May 1986 and the last helicopter will be delivered in February, 1988.